

Special Fund for Strengthening Short Term Cooperative Credit Structure

7158. SHRI DHARAM PAL SINGH MALIK :
SHRI PRAKASH CHANDRA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether a special fund is proposed to be created for strengthening the short term cooperative credit structure with contributions from National Bank for Agriculture and Rural Development and co-operative credit institutions ;

(b) Whether Government have directed NABARD to retain only 0.5 per cent margin on its agriculture advances and pass on the remaining one per cent to the fund ;

(c) whether the fund will be maintained at the level of the apex Cooperative Bank in each State ;

(d) if so, nature of decision ; and

(e) if reply to part (a) above be in negative, the reasons therefor ?

THE MINISTER OF AGRICULTURE (DR. G. S. DHILLON) : (a) and (b). No, Sir.

(c) and (d). Do not arise in view of reply to part (b).

(e) NABARD is already providing re-finance to Cooperative Banks for Agricultural lending at concessional rates of interest to allow them to have adequate margins for their viable operations. The State Cooperative Banks are also permitted to invest their resources at higher rates of interest for specified activities in the cooperative sector to enable them to improve their operational efficiency.

Survey of Seabed Along Andhra Pradesh

7159. SHRI V. SOBHANADREESWARA RAO : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the off-shore seabed of Andhra Pradesh has been surveyed to find out the existence of minerals ; and

(b) if so, the details of the findings ?

SHRI MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA) : (a) and (b). Yes, Sir. As a result of survey carried out by the Geological Survey of India, an Organisation under the Department of Mines, traces of minerals like Zircon, Monazite, Ilmenite, etc. have been found in shelf sediments within territorial waters.

Provision of Exhaust Fans in Government Flats

7160. SHRI SURENDRA PAL SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether representations have been received from Government employees residing in different colonies of Delhi particularly from those residing in multistoreyed flats, for provision of exhaust fans in the kitchens and toilets in the absence of which there is an adverse effect on the health of resident;

(b) if so, the action taken thereon; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The information is being collected and will be laid on the Table of the House.

16.30 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the Working of National Agricultural Cooperative Marketing Federation of India Ltd. New Delhi for 1985-86.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : On behalf of Shri G. S. Dhillon, I beg to lay on the Table

- (1) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1985-86 along with Audited Accounts.
- (2) A Copy of the Review (Hindi and English versions) by the Government on the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-4208/87.]

Annual Report and Review on the Working of Indian Institute of Mass Communication, New Delhi for 1985-86 and Statement for delay in laying these Papers.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communication, New Delhi, for the year 1985-86.
- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4209/87.]

Notifications under Apprentices Act, 1961.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : I beg to lay on the Table a

copy each of the following Notifications (Hindi and English versions) under subsection (3) of Section 37 of the Apprentices Act, 1961 :—

- (1) The Apprenticeship (Amendment) Rules, 1986 published in Notifications No. G. S. R. 1041 in Gazette of India dated the 29th November, 1986.
- (2) The Apprenticeship (Amendment) Rules 1986 published in Notification No. G. S. R. 1055 in Gazette of India dated the 6th December, 1986.
- (3) The Apprenticeship (Amendment) Rules, 1986 published in Notification No. G. S. R. 115 in Gazette of India dated the 21st February, 1987.

[Placed in Library. See No. LT-4210/87.]

Annual Report and Review on the Working of Indian Farmers Fertilizers Cooperative Ltd. New Delhi for 1985-86 and Statement for delay in laying these Papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertilizer Cooperative Limited, New Delhi, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Farmers Fertilizer Cooperative Limited, New Delhi, for the year 1985-86.

- (2) A Statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4211/87.]

Statement Showing the Action taken by the Government on Various assurances, Promises and undertakings given by Ministers during the Various Sessions of Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): I beg to lay on the Table a copy each of

the following statements (Hindi and English Versions) showing the action taken by the Government on various assurances, promises and undertakings, given by Ministers during the various sessions of Lok Sabha :—

- | | |
|---|-------------------|
| (1) Statement No. XXIX—Third Session, 1980.
[Placed in Library, See No, LT-4212/87,] | Seventh Lok Sabha |
| (2) Statement No. XIV—Second Session, 1985.
[Placed in Library. See No, LT-4213/87.] | Eighth Lok Sabha |
| (3) Statement No. XI—Third Session, 1985.
[Placed in Library, See No, LT-4214/87,] | ” |
| (4) Statement No. X—Fourth Session, 1985.
[Placed in Library, See No, LT-4215/87,] | ” |
| (5) Statement No. VII—Fifth Sessions, 1986.
[Placed in Library, See No, LT-4216/87,] | ” |
| (6) Statement No. IV—Sixth Session, 1986.
[Placed in Library, See No, LT-4217/87,] | ” |
| (7) Statement No. II—Seventh Session, 1986.
[Placed in Library, See No, LT-4218/87,] | ” |
| (8) Statement No. I—Eighth Session, 1987.
[Placed in Library, See No, LT-4219/87,] | ” |

Review on the Working of and Annual Reports of Punjab Agro Industries Corporation Ltd, Chandigarh for 1982-83 Maharashtra Agro Industries Development Corporation Ltd, Bombay for 1985-86 and two Statements for delay in laying these Papers etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table :—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1982-83.

(ii) Annual Report of the Punjab Agro Industries Corporation, Limited, Chandigarh, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4220/87.]

(b) (i) Review by the Government on the working of the

Maharashtra Agro Industries Development Corporation Limited, Bombay, for the year 1985-86.

16.31 hrs.

ESTIMATES COMMITTEE**Action taken Statement**

- (ii) Annual Report of the Maharashtra Agro Industries Development Corporation Limited Bombay, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditors General thereon.

[English]

PROF. MADHU DANDAVATE (Rajapur): I beg to lay on the Table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Thirteenth Report of Estimates Committee (Eighth Lok Sabha) on action taken by Government on the recommendations contained in the Seventy-Seventh Report of the Committee (7th Lok Sabha) on the Ministry of Home Affairs—All India Services.

[Placed in Library. See No, LT-4221/87,]

- (2) Two statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No, LT-4221/87,]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1985-86.

- (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No, LT-4222/87,]

16.31½ hrs.

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED
TRIBES****Twenty First Report***[English]*

SHRI K. D. SULTANPURI (Simla): I beg to present the Twenty-first Report (Hindi and English versions) of the committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Deptt. of Economic Affairs—Insurance Division)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Life Insurance Corporation of India.

16.32 hrs.

**COMMITTEE ON SUBORDINATE
LEGISLATION****Thirteenth Report***[English]*

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.